

NATIONAL SEMINAR ON

"ASSESSING INDIA'S PERFORMANCE AS A PARLIAMENTARY DEMOCRACY"

 8^{th} and 9^{th} January, 2022

ABOUT THE UNIVERSITY

National Law University-Jodhpur (NLUJ) is one of India's leading Law Schools situated at the vibrant and colourful city of Jodhpur, Rajasthan. Since its establishment in 1999, NLUJ has endeavoured to produce exceptional lawyers and legal scholars aimed at pushing and challenging the existing boundaries of knowledge.

NLUJ attracts top quality students coming from diverse social, cultural and religious backgrounds from all corners of India. Students passing out from NLUJ work in top law firms in India and abroad, some practice in courts and while some have entered the field of legal academics. NLUJ students have also pursued further studies on prestigious scholarships at leading Universities in the world including Harvard, Yale, Oxford, LSE and King's College.

The law school is committed towards the advancement of knowledge and learning and is striving to become a centre for excellence in legal studies. It is dedicated to churning out committed lawyers of highest academic and professional standards and producing the best quality legal scholars.

ABOUT THE EVENT

As reflected in the Preamble to the Indian Constitution, one of the foremost objectives enshrined in the Indian Constitution is to secure political justice. Constitutionalism in India has been shaped by the Country's utmost faith in the democratic ideals coupled with the endeavours towards securing them. The Constitution has effectively withstood several challenges ever since its formation without budging an inch from its goal i.e. attainment of the entrenched democracy. Nonetheless, seventy years later, the performance of Parliamentary democracy in India calls for a serious review. Today, there exists a wide

scope of issues and questions that necessitate extensive research and deliberation. The diversity of scholarly interest in Constitutional Law and Political Justice also reflects the interdisciplinary conversation that the field invites. A sincere and dedicated engagement on our part can go a long way in building for ourselves a secured future that would nurture a culture of democracy and efficient governance.

The National Law University, Jodhpur is organizing a two day National Seminar on <u>"Assessing India's</u> <u>Performance as a Parliamentary Democracy</u>". The Seminar shall be held over a period of two days where esteemed speakers from across the world shall be discussing and deliberating on the key issues pertaining to parliamentary democracy in India. <u>The event shall be organized on Cisco Webex Platform</u> (ONLINE).

OBJECTIVES OF THE SEMINAR

The following are the objectives of this seminar:

- To understand the various dynamics of parliamentary democracy in India through the lens of the Constitution.
- To impart knowledge and create awareness regarding the interdisciplinary conversation of Constitutional Law and Political Justice.
- Encourage participants to engage in research on the niche area of Constitutional Law and Political Justice.

- To promote discourse on parliamentary processes and parliamentary history of India and encourage participants to develop an analytical perspective.
- Engage students and scholars in the academic developments on parliament, opposition rights and electoral reforms.
- Promote scholarship on parliamentary processes and representation for strengthening democratic institutions.
- Encourage students to develop independent thought, depth of knowledge, clear reasoning, critical analysis and persuasive styles.
- Facilitate academic exposure to students by organizing discussions and talks by eminent scholars.

STRUCTURE AND STAGES OF THE EVENT

The seminar shall be conducted **ONLINE (Cisco Webex**) over a period of two days:

- <u>Day 1:</u> the seminar shall begin with an inaugural session followed by paper presentations in parallel sessions. Every session shall be chaired by eminent panelists. Links will be shared in advance.
- <u>Day 2:</u> the seminar shall begin with paper presentations in parallel sessions in the first-half followed by a closing session where eminent speakers shall put forth their views and deliberate on important areas of parliamentary democracy.

THEMES

The following are the exhaustive list of proposed themes for abstract submission, which shall become the basis of the paper presentations:

- I. Parliamentary Procedures
 - a. Role of Speaker;
 - b. Anti-Defection;
 - c. Motions & Procedures;
 - d. Opposition Rights; and
 - e. Public Participation in Law-Making.
- II. Judicial Intervention
 - a. Role in upholding parliamentary practices;
 - b. Revisiting the Collegium System; and
 - c. Listing of cases vis-à-vis politically sensitive matters.
- III. Parliamentary Representation:
 - a. Minority Representation;
 - b. Gender Representation; and
 - c. Regional Representation.
- IV. Electoral Reforms
 - a. Appointment of the Election Commissioner of India;
 - b. Inner-party democracy;
 - c. Model Code of Conduct and selective application; and
 - d. Electoral Bonds.

The list is exhaustive and must be strictly adhered to while submitting abstracts.

ABSTRACT SUBMISSION GUIDELINES

- The abstract shall be within 300-350 words. At least 5 keywords must be highlighted.
- The abstract shall contain the names, email addresses and designations of the authors.
- Formatting guidelines: font: Times new Roman; font size: 12; justified; line space- 1.5.
- Click on the link to upload abstract <u>https://forms.gle/XcSzVKVPvyWsj4388</u>
- For further queries, write to <u>conseminar2022@nlujodhpur.ac.in</u>
- For the purpose of convenience, kindly ensure that the abstract reflects the core argument of the author and is complete in all respects.

ELIGIBILITY CRITERIA AND FEE STRUCTURE

Participants			Registration Fees
Academicians,	Advocates	and	Rs.1100
Researchers			
PhD Scholars			Rs. 600

- Payment of registration fees shall start once the abstracts have been accepted.
- Co-authors shall register separately.
- Selected papers exhibiting exceptional research work may be published in a journal/ edited book published by the University.

TIMELINE

Stages	Timeline
Deadline for abstract submissions	30 th November 2021
Announcement of accepted abstracts	4 th December 2021
Deadline for payment of registration fees	20 th December 2021
Deadline for manuscripts submission	3 rd January 2022
Seminar & Paper Presentation	8^{h} and 9^{h} January 2022

CONTACT/QUERIES

For any query feel free to mail at: conseminar2022@nlujodhpur.ac.in

In case of urgent communication, participants may contact-

Convener:

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